

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/270/KOB/2024 in CP(IBC)/10/KOB/2024
SECTION	REG 17 (1) & 13 (2) IBBI.
NAME OF PARTIES	PIYUSH KISANLAL JANI (IRP) OF PELICAN BIOTECH AND CHEMICALS LABS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	GEORGIE JOHNY
RESPONDENTS ADVOCATE/ PROFESSIONAL	

4th JULY 2024

ORDER

IA(IBC)/270/KOB/2024 IN CP(IBC)/10/KOB/2024

None appears on behalf of the IRP.

In the interest of justice, list this matter for further consideration on **15.07.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)